

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited Date of commencement of CIRP: 17/07/2025 List of creditors as on 23/12/2025 Unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
SL No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guaranteee	Whether related party?				
1	Karnataka Bank Limited	30-07-2025	1,09,46,04,818	98,53,17,723	Unsecured Financial Creditor		98,53,17,723	NA	26.17%	-	-	10,92,87,095
2	Union Bank of India Solapur branch	31-07-2025	59,76,68,765	59,21,83,091	Unsecured Financial Creditor	-	59,21,83,091	NA	15.73%	-	-	54,85,674
3	Punjab National Bank (Kolhapur Branch)	29-07-2025	15,42,19,357	15,42,19,357	Unsecured Financial Creditor	-	15,42,19,357	NA	4.10%	-	-	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor
			1,84,64,92,940	1,73,17,20,171		-	1,73,17,20,171		46.00%	-	-	11,47,72,769

Notes:

As no documents / data is yet provided by Suspended Board of Directors to the Deemed RP / IRP, the Deemed RP / IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the Deemed RP / IRP has Preliminary admitted the claim of the claimant. Further the Deemed RP / IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.